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FAX : 011-26108426

REGISTERED / AD

CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK NO.2, R.K.PURAM, NEW DELHI-110066
EXCISE APPEAL BRANCH

To
Appellant as per address in table below
Respondent as per address in table below



Interim Order No. IO/34/2017 dated : 28/03/2017

I am directed to transmit herewith a certified copy of order passed by the Tribunal under section 35C(1) of the Central Excise and Salt Act, 1944.

Technical Officer (Central Registry)

Application	Appeal	Name and Address of Appellant
1	E/979/2011	DALMIA CEMENTS (BHARAT) LTD., HANSALAYA (11th AND 12th FLOOR) 15, BARAKHAMBA ROAD, POST BOX NO. 364 NEW DELHI.

Application	Appeal	Name and Address of Respondent
2		C.C.E & S.T (LTU) NBCC PLAZA, PUSHP VIHAR, SECTOR- III, SAKET, NEW DELHI-110017

Copy To
3 Advocate(s) / Consultant(s):

S. VYAS ASSOCIATES ADVOCATES &
SOLICITORS
P-13, SECTOR-12, NOIDA,
UTTAR PRADESH - 201301.

4 Bar Association, CESTAT, Delhi

5 M/s Centax Publications Pvt. Ltd., 1512-B, Bhishm Pitamah Marg, Opp. ICICI Bank of Defence colony New Delhi-3

6 Company Law Institute of India Pvt. Ltd., No.2 (old no.36), Vaithyaram Street, T. Nagar, Chennai-17

7 Director Publications, Customs, Excise. I.P. Estate, Delhi

8 LAWCRUX Advisors Pvt. Ltd., LAW House, 1-8, Sector-10, Faridabad 121003 (Haryana)

9 Mark Professional Services Pvt. Ltd., 108, Everest Block, Aditya Enclave, Hyderabad - 38

10 MS Knowlegde Processing Pvt. Ltd.(Taxmanagementindia.com),FF-19, 1st Floor,Cross River Mall,CBD Ground,Near Karkardooma Court,Delhi-110032

11 TaxIndiaOnline.com Pvt. Ltd., B-XI/8183, Vasant Kunj, New Delhi - 110070

12 Taxmann Allied Service Pvt. Ltd., 59/32, New Rohtak Road, New Delhi-110005

13 The ICFAI society , 52, Nagarjuna Hill,Punjagutta Hyderabad.-500082

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सकनीकी अधिकारी/Technical Officer
सीमाशुल्क, उत्पादशुल्क एवं सेवा कर
अपील अधिकरण / C.E.S.T.A.T.
पश्चिमी खण्ड-2 / West Block No.-2
आर.के. पुरम / R.K. Puram
नई दिल्ली / New Delhi-110 066

Technical Officer (Central Registry)

CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
West Block No.2, R. K. Puram, New Delhi, Court No. 1

Date of hearing/decision: 28.03.2017

**Excise Appeal Nos. 326-327, 832 of 2011, E/594/2012, E/26159- 26160,
70161/2013**

**Excise Appeal Nos. 22863-22864/2014, E/40205, 75293, 75422, 75423, 75424,
75425 & Ex. Appeal Nos. 75773 of 2015, E/30366, 31051, 40419 &
76116/2016**

M/s Dalmia Cement (Bharat) Limited

Appellant

Vs.

CCE/ Chennai/ Hyderabad/ Kolkata

Respondent

Appearance:

Sh. Rajeev Gupta, Co. Rep. for the appellant

Sh. Yogesh Agarwal & Sh. H. C. Saini, ARs for the Respondent

Coram:

Hon'ble Mr. Justice (Dr.) Satish Chandra, President

Hon'ble Mr. Ashok K. Arya, Member (Technical)

Interim No. 34/2017

Per: **Justice (Dr.) Satish Chandra:**

Shri Rajeev Gupta, Deputy Executive Director of the appellant company appeared in person and submits that few cases are pending in Delhi (Appeal No. E/979/2011) and the other cases are pending in Regional Benches of the Tribunal. He submitted the consolidated list of pending cases which are to be heard at Delhi.

2. Shri H. C. Saini, Id. AR for the department has no objection.
3. Registry is directed to consolidate all the pending cases for hearing in Delhi at the earliest.
4. Application is allowed.

(Dictated and pronounced in the open Court).

sd.

(Ashok K. Arya)
Member (Technical)

sd.

(Justice (Dr.) Satish Chandra)
President

Pant

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EXCISE APPEAL BRANCH

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Name and Address of Respondent

2		C.C.E & S.T (LTU) NBCC PLAZA, PUSHP VIHAR, SECTOR- III, SAKET, NEW DELHI-110017
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New Delhi-110066

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M/s Dalmia Cement (Bharat) Limited Appellant

Vs.

CCE/ Chennai/ Hyderabad/ Kolkata Respondent

Appearance:

Sh. Rajeev Gupta, Co. Rep. for the appellant
Sh. Yogesh Agarwal & Sh. H. C. Saini, ARs for the Respondent

Coram:

Hon'ble Mr. Justice (Dr.) Satish Chandra, President
Hon'ble Mr. Ashok K. Arya, Member (Technical)

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v
(Ashok K. Arya)
Member (Technical)

sd.
(Justice (Dr.) Satish Chandra)
President

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दाल्मिया सीमेंट्स लि. एवम् अन्य (C.E.S.T.A.T.)
पश्चिम ब्लॉक नं. 2 / West Block No.-2
र.क. पुराम / R.K. Puram
दिल्ली / New Delhi-110 066

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